

From:  
**Nikesh Kumar Sinha,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/NJA/1/2023-24/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To  
**The Director,**  
West Bengal Judicial Academy,  
Kolkata.

Sub.:- **Regarding nomination of Judicial Officer to attend “Human Trafficking Workshop-2” [SE-19] on 3<sup>rd</sup> & 4<sup>th</sup> February, 2024 at West Bengal Judicial Academy, Kolkata.**

Ref.:- Email dated 02.01.2024 received from the Director, National Judicial Academy, Bhopal.

Sir/Madam,

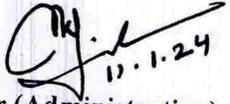
With reference to the Email on the subject noted above, I am directed to say that the Court has been pleased to nominate **Ms. Sonam Vishnoi, Civil Judge (Sr. Div.)-cum-J.M., Giridih** to attend **Human Trafficking Workshop-2 [SE-19]** in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague scheduled to be held on **3<sup>rd</sup> & 4<sup>th</sup> February, 2024 at West Bengal Judicial Academy, Kolkata.**

This is for your kind information and needful.

Yours faithfully,  
Sd/- Nikesh Kumar Sinha  
**Registrar (Administration)**  
Dated Ranchi the 11/01/2024

Memo No. 186 /Apptt.

Copy forwarded to the Director, National Judicial Academy, Bhopal / the Principal District & Sessions Judge, Giridih / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officer concerned for information and needful alongwith permission to attend the aforesaid programme.

  
11.1.24  
**Registrar (Administration)**